

SUPREME COURT OF INDIA

T.N. Dhakkal

Vs.

James Basnett

(Dr.A.S.Anand , C.J., N.Santosh Hedge and Shivaraj V.Patil JJ.)

21.09.2000

ORDER

The Text below is only a summarized version of the order pronounced

High Court rejected application of Revenue to call for reference of two questions on ground that no question of law arises. Appeal dismissed as the earlier decision of Tribunal on same question remained unchallenged.